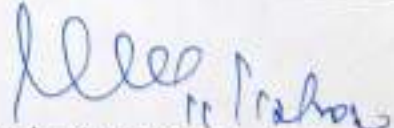


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 14.12.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>HEARING</u></p> <p>1) M.A.114/2020</p> <p align="center"><u>OBJECTION</u></p> <p>2) R.A.57/2015 3) R.A.162/2015 4) R.A.19/2020 and Connected matters 5) R.A.230/2020</p> <p align="center"><u>TO HEAR ON IA</u></p> <p>6) R.A.188/2020</p> <p align="center"><u>FURTHER ARGUMENTS</u></p> <p>7) R.A.95/2020 8) R.A.29/2016</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.44/2015 2) S.C.84/2016 3) S.C.127/2016 4) S.C.153/2019</p> <p align="center"><u>FURTHER EVIDNCE</u></p> <p>5) S.C.103/2020</p> <p align="center"><u>DEFENCE EVIDNCE</u></p> <p>6) S.C.62/2017</p> <p align="center"><u>FDT</u></p> <p>7) S.C.186/2019 8) S.C.258/2019</p> <p align="center"><u>CUSTODY MATTERS</u></p> <p>9) S.C.112/2020</p> <p align="center"><u>313 STATEMENT</u></p> <p>10)S.C.109/2017</p> <p align="center"><u>ARGUMENTS</u></p> <p>11)S.C.14/2017 12)S.C.128/2017</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) R.A.127/2020 2) R.A.9/2020 3) R.A.220/2019 4) R.A.10/2020 5) M.A.49/2020 6) R.A.234/2020 7) R.A.243/2020</p> <p align="center"><u>ORDERS</u></p> <p>8) M.A.21/2020 9) M.A.68/2020 10)M.A.105/2020</p>	<p align="center"><u>HEARING</u></p> <p>1) SPL.C.103/2016 2) Crl.Misc.1607/2020</p> <p align="center"><u>OBJECTION</u></p> <p>3) Crl.Misc.1652/2020 4) Crl.Misc.1656/2020 5) Crl.Misc.1658/2020 6) Crl.Misc.1659/2020</p> <p align="center"><u>ORDERS</u></p> <p>7) Crl.Misc.1617/2020 8) Crl.Misc.1647/2020 9) Crl.Misc.1650/2020</p> <p align="center"><u>JUDGEMENT</u></p> <p>10)S.C.205/2015</p>


 Prl. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 14.12.2020 are posted to 04.01.2021.
 2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 14-12-2020

MORNING SESSION

Evidence:

1. R.A.274/2010
2. R.A.223/2013
3. REF.1/2017
4. R.A.104/2017
5. R.A.105/2017
6. I.D.1/2017


ARGUMENTS:

1. MA.164/2012
2. RA.172/2013
3. RA.8/2014
4. RA.17/2014
5. RA.48/2014
6. SC.147/2017
7. SC.133/2020
8. Crl.Misc. 1310/2020
9. Crl.Misc.1547/2020

AFTERNOON SESSION

ARGUMENTS:

1. RA.59/2014
2. RA.162/2017
3. RA.181/2017
4. RA.37/2020
5. RA.45/2016
6. Crl.A.39/2018


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court

Cause List – 14.12.2020

Sl	Case No.	Stage
Morning Session		
1	Crl Misc 1511/2020	Hearing
2	Spl. Case 86/2020	Evidence
3	Spl. Case 28/2016	Evidence
4	Spl. Case 90/2016	Evidence
5	Spl. Case 215/2016	Evidence
6	Spl. Case 219/2016	Evidence
7	Spl. Case 86/2017	Evidence
8	Spl. Case 99/2017	Evidence
9	Spl. Case 114/2017	Evidence
10	Spl. Case 45/2018	Evidence
11	Spl. Case 219/2019	Evidence
12	Spl. Case 345/2020	Order
13	Crl Misc 1501/2020	Order
14	Spl. Case 94/2014	313 Statement
Afternoon Session		
15	Spl. Case 175/2020	HBC
16	Spl. Case 393/2020	HBC
17	Crl Misc 1555/2020	Objection
18	Crl Misc 1601/2020	Objection
19	Crl Misc 1609/2020	Objection
20	Cr No. 30/2020	Notice
21	Cr No. 206/2020	JC
22	Cr No. 46/2020	JC
23	Cr No. 92/2020	JC
24	Cr No. 273/2020	JC
25		
26		

Note: Other cases are adjourned as per direction of Hon'ble HCK

VI Addl.District & Sessions Court, Bengaluru Rural District, Bengaluru
Cause List- 14/12/2020

Sl.No.	Case	Stage
Morning Session		
1	R.A.52/2019	Hearing
2	M.C.53/2020	Appearance of Party
3	M.C.135/2020	Evidence
4	M.A.4/2019	Arguments
5	R.A.176/2019	Arguments
6	M.C.62/2020	Objection
7	M.C.78/2020	Objection
8	SC 190/2013	Evidence
9	SC 25/2015	Evidence
10	SC 185/2017	Evidence
11	SC 68/2018	Evidence
12	SC 91/2019	Evidence
13	SC 179/2019	Evidence
14	CrI.A.97/2019	Arguments
15	CrI.R.P.66/2019	Orders
Afternoon Session		
16	R.A.161/2018	Steps
17	M.C.209/2020	Steps
18	R.A.165/2019	Notice
19	R.A.255/2019	Notice
20	R.A.265/2020	Notice
21	M.C.80/2020	Call On
22	CrI.R.P.22/2019	Notice
23	CrI.R.P.32/2019	Await LCR
24	SC 134/2020	HBC
25	SC 74/2020	Production of Accused
26	SC 140/2020	Production of Accused
27	SC 141/2020	Production of Accused
28	M.A.9/2019	Arguments
29	<i>CVL</i> M.1639/2020	Orders
30	<i>CVL</i> M.1641/2020	Orders



 VI Addl.District & Sessions Judge,
 Bengaluru Rural District, Bengaluru

Note:

1. All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble HCK.
2. Other Cases listed 14.12.2020 are posted to 08.01.2021.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 14/12/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) R.A. 112/2015 2) F.D.P. 8/2015 3) R.A. 120/2016</p> <p><u>Cross Examination of R.W.:</u> 1) Misc 36/2017</p> <p><u>To hear:</u> 1) R.A. 266/2012 2) R.A. 82/2016 3) Misc 72/2018</p> <p><u>Evidence:</u> 1) SC 66/2012 2) SC 305/2013 3) SC 37/2014 4) SC 3/2015 5) SC 30/2015 6) SC 140/2019 7) SC 279/2019 8) SC 306/2019</p>	<p><u>Arguments:</u> 1) SC 54/2012 2) SC 229/2012 3) SC 191/2013 4) Crl.A. 70/2014 5) Crl.A. 50/2019</p> <p><u>Compliance:</u> 1) G and WC 23/2020</p> <p><u>Objection:</u> 1) MC 263/2020</p> <p><u>Custody matters:</u> 1) SC 149/2020</p> <p><u>To hear:</u> 1) M.C. 203/2020 2) M.V.C. 110/2018 3) Misc 74/2018</p> <p><u>HBC:</u> 1) SC 252/2019 2) SC 36/2020</p> <p><u>Order:</u> 1) Crl.Misc. 1446/2020</p> <p><u>Judgement:</u> 1) R.R.P. 1/2016</p>


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:18/09/2020 issued by Hon'ble High Court of Karnataka.

PRL. DISTRICT AND SESSION JUDGE
In the Court of VENKATESH NAIK T
PRL.DISTRICT & SESSIONS JUDGE
Cause List Dated 14-12-2020

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) M.A.	114/2020		H N N
<u>NOTICE</u>			
2) Misc	21/2020		R. A. DEVANAND
3) R.A.	224/2020		A. SAMPATH
4) R.A.	267/2020		N. MURALI
5) R.A.	269/2020		ABHINAV.R.
6) Misc	74/2020		VISWANATH SABARAD
7) A.P.	113/2020		RAGHAVENDRA HEBBAR
<u>ARGUMENTS.</u>			
8) R.A.	127/2020		K R Srinivasan
9) R.A.	9/2020		M N Sreenivasa
10) R.A.	220/2019		M. MARUTHI REDDY
11) R.A.	10/2020		H.M SOMASHEKARIAH
12) M.A.	49/2020		RAJAGOPALA NAIDU
13) R.A.	234/2020		V. KRISHNA MURTHY
14) R.A.	243/2020		RAVISHANKAR S.
<u>ORDER</u>			
15) M.A.	21/2020		G C Hanumanth
16) M.A.	68/2020		J D A
17) M.A.	105/2020		L M C
<u>COMPLIANCE</u>			
18) R.A.	281/2020		H. M. GOPAL
19) E.A.T.	3/2020		D.B.MUNIYAPPA
<u>Objection</u>			
20) R.A.	57/2015		MS. HARANAHALLI LAW PARTNERS LLP
21) R.A.	162/2015		H.P.LEELADHAR B.M.GUNJAL
22) R.A.	19/2020		B M Ramanna
23) R.A.	20/2020		B M Ramanna
24) R.A.	21/2020		B M Ramanna

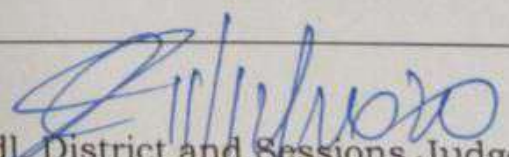
25) R.A.	230/2020	V. VIJAYASHEKAARA GOWDA
<u>Further Arguments</u>		
26) R.A.	95/2020	M V C
27) R.A.	29/2016	VINOD PRASAD
<u>To hear on IA</u>		
28) R.A.	188/2020	PRADEEP
<u>HEARING</u>		
1) SPL.C	103/2016	
2) Crl.Misc.	1607/2020	BALAN AND ASSOCIATES
<u>Evidence</u>		
3) SC	44/2015	
4) SC	84/2016	
5) SC	127/2016	
6) SC	153/2019	A
<u>ARGUMENTS.</u>		
7) SC	14/2017	
8) SC	128/2017	
<u>ORDER</u>		
9) Crl.Misc.	1617/2020	N. L. RAMESHA
10) Crl.Misc.	1647/2020	K. ELANAGOVAN
11) Crl.Misc.	1650/2020	KIRAN KUMAR M.
<u>APPEARANCE OF ACCUSED</u>		
12) SC	236/2018	A
13) SC	100/2019	A
14) SC	201/2019	A
15) SC	348/2019	A
16) SC	370/2019	A
17) SC	46/2020	A
18) SC	49/2020	A
19) SC	66/2020	A
<u>313 Statement</u>		
20) SC	109/2017	
<u>DEFENCE EVIDENCE</u>		
21) SC	62/2017	
<u>CUSTODY MATTERS</u>		
22) SC	112/2020	A
<u>JUDGEMENT</u>		
23) SC	205/2015	
<u>CALL ON</u>		
24) SC	142/2020	A
<u>Charge</u>		

25) SC	199/2019	A
26) SC	278/2019	A
<u>HBC</u>		
27) SC	57/2020	A
28) SC	79/2020	A
29) SC	113/2020	A
30) SC	121/2020	A
<u>To furnish surety</u>		
31) SC	62/2020	A
<u>FDT</u>		
32) SC	186/2019	A
33) SC	258/2019	A
<u>Objection</u>		
34) Crl.Misc.	1652/2020	M. V. MURTHY
35) Crl.Misc.	1656/2020	P. R. BHAT
36) Crl.Misc.	1658/2020	B. L. NAGESH
37) Crl.Misc.	1659/2020	MOHAMED WAZEER
<u>Further Evidence</u>		
38) SC	103/2020	A

CAUSE LIST OF IX ADDL. DISTRICT AND SESSIONS JUDGE,
Bengaluru Rural District, Bengaluru.
Dated: 14-12-2020.

<u>Morning Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. SC 327/2018	NIL
2. SC 342/2018	
3. SC 264/2019	
4. SC 291/2019	
5. SC 133/2019	
6. SC 137/2020	
7. SC 120/2020	
8. SC 236/2019	
9. Sc 343/2019	
10. SC 47/2019	
11. SC 72/2020	
12. Spl.C 237/2016	
13. Spl.C 28/2013	
14. Spl.C 70/2014	
15. Spl.C 57/2019	
16. Crl.R.P.32/2015	
17. Crl.R.P.33/2015	
18. Crl.A. 56/2019	
19. Crl.A.3/2020	
20. Crl.Misc. 81/2020	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
21. M.A. 50/2020	NIL
22. R.A. 158/2018	
23. R.A. 79/2019	
24. M.A. 137/2020	
25. R.A. 168/2018	
26. EX 58/2020	
27. EX 59/2020	
28. EX 60/2020	
29. G & WC 30/2018	
30. P & SC 26/2020	
31. R.A. 119/2020	
32. R.A. 68/2017	
33. R.A. 82/2020	
34. R.A. 92/2019	
35. R.A. 143/2020	
36. R.A. 212/2016	
37. G & WC 25/2020	
38. G & WC 37/2018	
39. R.A. 33/2020	
40. R.A.54/2015	

Date : 11-12-2020.
Place : Bengaluru.


IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.